<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person **at the Principal Seat at Bombay** that **on 15th July 2025 and 16th July 2025** :

Ι

The Division Bench comprising of the Hon'ble Shri Justice G. S. Kulkarni and the Hon'ble Shri Justice Advait M. Sethna (Through V. C. from Aurangabad) will take up the following specially assigned matters in Court Room No. 54 between 5.30 p.m. to 6.30 p.m.

ORIGINAL SIDE

- 1. SMWP/1/2024
- 2. PIL/83/2019
- 3. PIL/109/2019
- 4. SMPIL/2/2023
- 5. WP/1292/2018
- 6. WP(L)/26454/2023
- 7. WP/3571/2023
- 8. WP/115/2024

Dated this 14^{th} day of July 2025

By Order

Sd/-(A. H. Laddhad) Prothonotary & Sr. Master High Court, Original Side, Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I) High Court, Appellate Side, Bombay.